

S U P R E M E C O U R T O F I N D I A

Civil Appeal No.2062 of 2002

KARNATAKA STATE INDS.INVT. & DEV. CORPN. LTD.

Appellant (s)

VERSUS

M/S. CAVALET INDIA LTD. & ORS.
Respondent (s)

Respo

With Civil Appeal No.2063 of 2002

[Heard by Hon'ble Y.K. Sabharwal and Tarun Chatterjee, JJ.)

Date : 30/03/2005 These appeals were called on for pronouncement of
judgement today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant (s)

Mr. Naveen R. Nath, Adv.

Mr. E.C. Vidya Sagar, Adv.

For Respondent (s)

Mr. R.P. Dave, Adv.

Mr. Sanjay R. Hegde, Adv.

ement of the Hon'ble Mr. Justice Y.K. Sabharwal pronounced the judg

Bench comprising Mr. Justice Y.K. Sabharwal and Mr. Justice Tarun Chatterjee.

REPORTABLE.

(N. Annapurna)

Court Master

(Phoolan Wati Arora)

Court Master

[Signed judgement is placed on the file]